

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2336
ANSWERED ON:09.08.2010
SERVICES EXPORT
Chavan Shri Harischandra Deoram

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details regarding services export during the last three years;
- (b) the details regarding services export vis-a-vis total export during the last three years;
- (c) whether India ranks seventh in terms of service export;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government to boost exports of services than goods alongwith facilities being provided to services exports?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

- (a) The services export during the last three years are as under:-

(US \$ million)

2007-08 2008-09 2009-2010

90342 101678 (PR) 93791 (P)

P- Preliminary; PR-Partially Revised

(Source: RBI data on India's Overall Balance of Trade)

- (b) Services exports vis-À-vis total exports during the last three years are as under:-

(US \$ million)

Year 2007-08 2008-09 2009-10

Services Exports 90342 101678 (PR) 93791 (P)

Merchandise Exports 166162 189001 (PR) 182163 (P)

Total Exports 256504 290679 275954

P- Preliminary; PR-Partially Revised

(Source: RBI data on India's Overall Balance of Trade)

- (c&d) As per WTO 2010 Press Release, India ranked at 12th position in World trade in commercial services in 2009.

(e) With the new Foreign Trade Policy (2009-14), incentives have been given to the services sector through the "Served from India" scheme. All services providers who have at least earned Rs 10 Lakhs in the preceding or current financial year are eligible for duty credit scrips. They are also entitled to duty credit equivalent to 10 percent of the foreign exchange earned by them in the preceding financial year. In addition to this all service exporters are also entitled for EPCG and other benefits as provided under FTP 2009-14.

